HARYANA GOVRNMENT
FOREST DEPARTMENT
Notification
The 5th January, 1990

No. S.O. 22/C.A.16/27/S.20/90.-Whereas a declaration to constitute the land specified in schedule given below as reserved forest, has been issued .-vide Haryana government, Forest department ,notification No.S.O. 156/C.A.16/27/S.4/88, dated the 16th December, 1988;

And whereas the provision of the clause©of the sub-section (1) of the Indian Forest Act ,1927, have been compiled with;

Now, therefore, in exersise of powers conferred by section 2220 of the Indian Forest Act, 1927,the Governor of Haryana hereby specifies, according to the boundary-marks(Pillars) erected on the ground and map kept in the office of the Deputy Commisioner, Ambala , the limits of the forest shown in the Schedule given below to be reserved and declares the same to be reserved with effect from the 24st January,1990.

SCHEDULE

District	Tehsil	Name of village With H.B. No.	Area in acres	Boundaries	Place where the plan may be inspected
1	2	3	4	5	6
Yamuna Nagar	Chhachhrauli	Nagal Patti Milk H.B. No	1378	357 Min, 357 Min 373, 457, 458 m. 488, 502 to 564	Office of the Deputy Commissioner and Divisional Forest Officer, Ambala.

R.S.KAILEY,
Secretary to Government Haryana,
Forest Department.